# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 2648 TO BE ANSWERED ON 09.07.2019

MS Act, 2013

## 2648. SHRI ASADUDDIN OWAISI: SHRI SYED IMTIAZ JALEEL:

### Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a large number of people have reportedly died while cleaning sewers and septic tanks in different States;
- (b) if so, whether the Government has any data from the States regarding such people;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether recent review of Prohibition of employment as manual scavenges and their rehabilitation Act, 2013 (MS Act) has revealed that no information is available from the States in this regard;
- (e) if so, whether the Government proposes to amend the said Act to make it mandatory for States to report such cases; and
- (f) if so, the time by which action is likely to be taken in this regard?

#### **ANSWER**

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

- (a) to (c): There have been reports of death of persons while cleaning sewers and septic tanks. Details of such cases identified and reported by the State as per the directives of the Supreme Court in its judgment dated 27.03.2014 in CWP No. 583 of 2003 are at Annexure-I. In addition as and when the cases of death of persons while cleaning sewers/septic tanks come to the notice of the Ministry from individuals or press reports such cases are taken up with the concerned State Government for payment of compensation to the families of the victims and ensure filing of First Information Reports and prosecution. State-wise details of such cases during the last three years and current year are at Annexure-II.
- (b): Data relating to identification of sewerage related deaths and compensation paid is given at Annexure I and II mentioned above.
- (e) & (b): "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013" provides for a well laid down monitoring mechanism through Vigilance Committee at District and Sub-Division Level, State Level Monitoring Committees and Central Monitoring Committee to monitor implementation of various provisions of MS Act, 2013. In addition, progress of implementation is also monitored through periodic reports, regular meetings with senior officers of the States and Union Territories and meetings of the Central Monitoring Committee under the Chairmanship of Minister of Social Justice and Empowerment from time to time. Accordingly, there is no proposal for amendment of MS Act, 2013, at present.

Annexure-I referred in reply to Parts (a) to (c) of Lok Sabha unstarred Question No. 2648 for answer on 09.07.2019 regarding MS Act, 2013.

Details of cases of death of persons in sewers/septic tanks reported by States upto 30.06.2019

Sl.	State	Number	Compensation	Compensation paid			
No.		of cases identified/ reported	pending	Full Compensation of Rs.10 lakh each	Partial compensation		
1	Andhra Pradesh	8	0	8	0		
2	Chhattisgarh	4	2	0	2		
3	Chandigarh	4	0	4	0		
4	Delhi	28	3	25	0 %		
5	Gujarat	131	53	69	9		
6	Haryana	51	1	44	6		
7	Karnataka	75	7	68	0		
8	Kerala	12	10	0	2		
9	Punjab	30	0	30	0		
10	Rajasthan	33	5	15	13		
11	Tamil Nadu	144	3	141	0		
12	Telangana	2	0	2	0		
13	Uttar Pradesh	71	22	25	24		
14	Uttarakhand	9	6	1	2		
15	West Bengal	18	5	13	. 0		
	Total	620	117	445	58		

# Annexure-II referred in reply to Parts (a) to (c) of Lok Sabha unstarred Question No. 2648 for answer on 09.07.2019 regarding MS Act, 2013.

Details of cases of death of persons in sewers/septic tanks which have come to the notice Department from individuals/through Press during the last three years and current year upto 14.06. 2019.

Sl. No.	State/UT	District/Place	Year of date	Number of cases	Reported by	Date of reporting	Date of reference to the State Government	Compensati on paid	Pending
1.	Chhattisgarh	Surajpur, Chhattisgarh	2017	4	Newspaper	23.08.2017	12.09.2017	4	0
2.		Jashpur District	2018	5	Newspaper	16.09.2018	24.09.2018	0	5
		Total		9				4	5
3.	NCT of Delhi	Ghitroni, Delhi	2017	4	Newspaper	15.07.2017	17.07.2017	4	0
4.		Lajpat Nagar	2017	3	Newspaper	07.08.2017	07.08.2017	3	0
5.	-	Anand Vihar	2017	2	Newspaper	13.08.2017	24.08.2017	2	0
6.	-	Loknayak Jaiprakash Hospital	2017	1	Newspaper	21.08.2017	07.09.2017	1	0
7.	-	Mundka	2017	2	Newspaper	18.09.02017	05.10.2017	1	1 4
8.		Jhangiri puri, Delhu	2018	1	Newspaper	21.10.2018	22.10.2018	1	0
9.	-	Jharodha Village near Burari,	2019	1	Newspaper	20.01.2019	21.01.2019	0	1
10.		Rajouri Garden	2019	2	Newspaper	25.03.2019	25.03.2019	0	2
11.	1	Prem Nagar area of Rohini	2019	2	Newspaper	08.05.2019	08.05.2019	2	0
	Total	.,		18				14	4
12.	Haryana	Hero Honda Chowk, Gurugram	2017	3	Newspaper	30.09.2017	05.10.2017	3	0
13.	-	Palwal	2018	2	Newspaper	-	08.02.2018	0	2
14.	-	Sewer Treatment	2018	1	Safai Karamchari	18.05.2018	11.06.2018	0	1

		Plant, MTS Surya			Andolan				
		Vihar Colony, Sector-9A,							
		Gurugram							]
15.		Sunbeam Auto Pvt.	2019	2	Safai Karamchari	14.04.2019	28.05.2019	0	2
		Ltd, 3/6 K.M.			Andolan				İ
		Stone, Delhi Jaipur Highway,							
		Narsingpur,							
		Mohammed Pur,					İ		
		Sector-35,							
		Gurugram						2	5
	Total		-	8	<del></del>			3	3
16.	Karnataka				C.C. II.	1 2010	08.02.2018	0	3
17.	<b>3</b> 1	ND Septal	2018	3	Safai Karamchari Andolan	January, 2018	08.02.2016		
		Apartment, Somasundarapalya			Andoran		Í		
		in HSR layout							
18.		Yumlok Restaurant	2018	2	Safai Karamchari	13.02.2018	23.02.2018	0	2
		at AECS Layout,			Andolan				
		Marathahalli,						0	5
	Total			5	D 1 1 C 1	20.07.2017	07.09.2017	0	4
19.	Madhya Pradesh	Devas	2017	4	Rashatriya Garima Abhiyan	30.07.2017	07.09.2017		
	Total			4				0	4
20.	Maharashtra	,	2017	1	Website of thequint.com	31.10.2017	21.11.2017	0	
21.		Khambalpada, Dombivli MIDC	2018	3	Newspaper	26.10.2018	30.10.2018	0	3
22.	<b>1</b> .	eight storey	2019	3	Newspaper		08.05.2019	0	3
		housing complex in							
		Nalasopara					<u> </u>	0	7
	Total		2017	7	N. (The	03.05.2017	09.05.2017	2	0
23.	Punjab	Patti	2017	2	Newspaper (The Tribune)				
24.		Shimlapuri,	2018	1	Safai Karamchari	13.03.2018	13.04.2018	0	1
		Ludhiana		,	Andolan			<u> </u>	

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25.		Firozepur	2018	2	Newspaper	03.06.2018	12.06.2018	0	$\frac{2}{2}$
	Total			5			20.04.2017	2	0
26.	Rajasthan	Udaipur	2017	4	Newspaper (Rajasthan Patrika)		28.04.2017	4	
	T-4-1			4				4	0
27.	Total Tamil nadu	Kanchipuram, Chennai	2018	3	Safai Karamchari Andolan	14.02.2018	14.03.2018	0	3
	TP-4-1	Citemai		3				0	3
28.	Total Telangana	Sanathnagar, Hyederabad	2018	2	Safai Karamchari Andolan	18.12.2017	10.01.2018	2	0
	(T) ( )	nyederabad		2				2	0
29.	Total Uttar Pradesh	Sector 54, Noida	2017	1	Newspaper	15.04.2017	28.04.2017	0	1
			2017		Novananar	21.09.2017	10.10.2017	0	3
30.		Sector-110, Noida	2017	3	Newspaper	11.07.2018	19.07.2018	0	3
31.		Loni, Ghaziabad	2018	3	Newspaper	04.05.2019	08.05.2019	0	2
32.		Sector-39, Noida	2019	2	Newspaper	04.03.2017	00.03.2013	0	9
33.	Total Andhra Pradesh	Poultry Farm of Venkateswara Hatcheries Limited in Moram village,	2018	7	Newspaper	16.02.2018	19.02.2018	0	7
		Chittor						7	0
	Total			7		14.06.2010	17.06.2019	<del>  '</del> <del>  -</del>	0
34.	Gujarat	Private Hotel, Fatakui Village, Vadodara	2019	7	Newspaper	14.06.2019	17.06.2019		
	Grand total	y adoddia		88				36	52